

Summary

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount of claims received	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	2,09,26,86,345	3	2,09,26,86,345	0	0	0	3	Refer Notes Below
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	Refer Notes Below
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	Refer Notes Below
7	Operational creditors (Government Dues)	1	2,85,654	1	2,85,654	0	0	2,85,654	7	Refer Notes Below
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	Refer Notes Below
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	Refer Notes Below
	Total	4	2,09,29,71,999	4	2,09,29,71,999	0	0	2,85,654		

Notes:

- 1 The list of creditors is subject to further revision/update on the basis of exchange of information/documents/details substantiating the claim in accordance with the provision of IBC 2016.
- 2 That there MAY BE some dues on account of Financial Creditors / Operational Creditors (Employees), Operational Creditors (Workmen), Operational Creditors (Statutory Dues), Operational Creditors (Others), and Other Creditors, as on 11.01.2023, as per the books of the Corporate Debtor. Books of Accounts of CD are yet to be shared with the IRP by CD. However, as only one claim(s) is/are received, the list is collated with best possible efforts, and taken on record as on 01.02.2023.
- 3 The claims which are received, are yet to be corroborated with proper evidence, hence kept for further verification, and inclusion in the List of Creditors, as may be revised by the Interim Resolution Professional.
- 4 The Interim Resolution Professional reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC.

2 Unsec FC

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
1														
	Total	0	0	0		0			0	0	0	0		

3 Sec FC - Oth

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
1	Indian Renewable Energy Development Agency Limited	30/1/2023	95,13,39,262	95,13,39,262	Financial Debt	95,13,39,262	95,13,39,262	No	45.46%	0	0	0	0	-
2	Union Bank of India	27/1/2023	63,35,67,846	63,35,67,846	Financial Debt	63,35,67,846	63,35,67,846	No	30.28%	0	0	0	0	-
3	Indian Overseas Bank	30/1/2023	50,77,79,237	50,77,79,237	Financial Debt	50,77,79,237	50,77,79,237	No	24.26%	0	0	0	0	-
									0.00%					
									0.00%					
	Total	3	2,09,26,86,345	2,09,26,86,345		2,09,26,86,345	2,09,26,86,345		100.00%	0	0	0	0	

4 Unsec FC - Oth

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification
						0	No	0	0	0	0	0	-
	Total	0	0	0		0		0	0	0	0	0	

5 OC - Workmen

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

List of operational creditors (Workmen)

Sl. No.	Name of authorised Representative, if any	Name of Workmen	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted		
1														
2														
3														
4														
5														
6														
Total			0	0	0			0	0	0	0	0		

1. Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 30.01.2023, subject to further verification for admission based on evidence in support thereof.

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List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any
									Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	GoM – Department of Goods & Services Tax – GST	State	30/01/23	2,85,654	2,85,654	Statutory Due	No	NA	0	0	2,85,654	0	Being Collated with Books, as Books of Accounts are yet to be received
2	Income Tax Department – for TDS	Central	-	-		Statutory Due	No	NA	0	0	0	0	No information received
3	Employees State Insurance Corporation – for ESI Dues	Central	-	-		Statutory Due	No	NA	0	0	0	0	No information received
4	Department Of State Tax. - for Professional Tax	State	-	-		Statutory Due	No	NA	0	0	0	0	No information received
5	Income Tax Department – for TCS	Central	-	-		Statutory Due	No	NA	0	0	0	0	No information received
6	Gratuity Payable to Employees	Central	-	-		Statutory Due	No	NA	0	0	0	0	No information received
7	Employees Provident Fund Organisation – dues for EPF	Central	-	-		Statutory Due	No	NA	0	0	0	0	No information received
8			-	-		Statutory Due	No	NA	0	0	0	0	No information received
	Total		1	2,85,654	2,85,654			0	0	0	2,85,654	0	

Note

1. Since, no other claims are received, the list is collated with best possible efforts, and taken on record as on 30.01.2023, subject to further verification for admission based on evidence in support thereof.

8 OC - Others

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
1						0	0	No	NA	0	0	0	0	-
2						0	0	No	NA	0	0	0	0	-
3						0	0	No	NA	0	0	0	0	-
4						0	0	No	NA	0	0	0	0	-
5						0	0	No	NA	0	0	0	0	-
6						0	0	No	NA	0	0	0	0	-
	Total		0	0		0	0		0	0	0	0	0	

1. Since, no claims are received, the list is collated with best possible efforts, and taken on record as on 30.01.2023, subject to further verification for admission based on evidence in support thereof.

9 Other Crs

Name of the corporate debtor: Lokshakti Sugar & Allied Industries Ltd.; Date of commencement of CIRP: 11.01.2023; List of Creditors drawn as on: 01.02.2023 w.r.t claims received upto 30.01.2023.

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
1															
2															
3															
4															
5															
6															
7															
8															
	Total	0	0	0		0	0		0	0	0	0	0		